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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

FAO (OS) 232/2019

**ABHA GUPTA** 

.... Appellant

Through: Mr. A.K. Singla, Senior Advocate

with Petitioner in person.

versus

RAVINDRA KUMAR GUPTA & ORS

..... Respondents

Through: None.

**CORAM:** 

JUSTICE S.MURALIDHAR JUSTICE TALWANT SINGH

<u>ORDER</u>

**%** 

18.02.2020

- 1. Notice.
- 2. List the matter before the Registrar on 24<sup>th</sup> March, 2020 for completion of service and pleadings.
- 3. List before the Court on 18<sup>th</sup> August, 2020.

S.MURALIDHAR, J.

TALWANT SINGH, J.

**FEBRUARY 18, 2020** 

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